

ACT No. XXIV OF 1886.

PASSED BY THE GOVERNOR GENERAL OF INDIA IN COUNCIL.

(Received the assent of the Governor General on the 22nd October, 1886.)

An Act to extend the Glanders and Farcy Act, 1879, to the Bombay Presidency.

WHEREAS it is expedient that the Glanders and Farcy Act, 1879, should extend to the territories administered by the Governor of Bombay in Council; It is hereby enacted as follows:—

1. The words "the Governor of Bombay in Council" in section 1 of the Glanders and Farcy Act, 1879, are hereby repealed.